

BUSINESS ADVISORY COMMITTEE

(Fifteenth Lok Sabha)

SIXTH REPORT

(Presented on 23.11.2009)

The Business Advisory Committee held a sitting on Thursday, the 19th November, 2009.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1) Discussion and voting on Supplementary Demands for Grants (General) for 2009-10.	3 hours
(2) Discussion and voting on Supplementary Demands for Grants (Railways) for 2009-10.	4 hours May be discussed together.
(3) Consideration of Resolution seeking approval to constitute a new Railway Convention Committee (Fifteenth Lok Sabha) for determination of 'Rate of Dividend payable by the Railways to the General Revenues and other ancillary matters'.	
(4) Discussion and voting on Supplementary Demands for Grants (Jharkhand) for 2009-10.	2 hours May be discussed together.
(5) The Jharkhand Contingency Fund (Amendment) Bill, 2009. (replacing the Ordinance). <i>(Consideration and passing)</i>	
(6) The Representation of the People (Second Amendment) Bill, 2008, after it has been passed by Rajya Sabha. <i>(Consideration and passing)</i>	4 hours

NEW DELHI;
19th November, 2009
Kartika 28, 1931 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.